

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

126. I.A. 1282/2022 I.A. 5750/2023 I.A. 2503/2024 In
C.P.(IB)-2776(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **14.06.2024**

NAME OF THE PARTIES: TCPL Packaging Ltd.

VS

Prothom Industries India Pvt Ltd

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List this matter on
07.08.2024.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

//MANISH TIWARI//

Sd/-
LAKSHMI GURUNG
Member (Judicial)